

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Principal District & Sessions Judges, **Lohardaga, Gumla, Khunti & Simdega**
including the Judicial Commissioner, **Ranchi**.

Subject:-Nomination of all the Judicial Officers of **Ranchi, Lohardaga, Gumla, Khunti & Simdega** Judgeships
for participating in one day **Regional Conference for Cluster 01 (RC-1)** scheduled to be held on **21st May, 2023** at **Judicial Academy Jharkhand, Ranchi**.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of your Judgeship for participating in one day **Regional Conference for Cluster 01 (RC-1) scheduled to be held on 21st May, 2023 at Judicial Academy Jharkhand, Ranchi**.

The Court has further been pleased to direct you to retain sufficient officer/s from each cadre for remand & urgent purposes and exempt those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave.

All the nominated officers are directed to report at the Judicial Academy Jharkhand, Ranchi at 10:00 A.M. sharp in proper dress.

No stay arrangements would be made by the Academy.

Further, no prayer of exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Dated, Ranchi, the 10.05.2023

Memo No. 1856 /Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 436/JAJ dated 03.05.2023/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)